

Shri Anil K. Chanda: In cases where there is the need, of course we help to repatriate.

Shri B. S. Murthy: May I know, Sir, whether the Government of Madras has asked for any help from the Centre to rehabilitate such of those repatriated Ceylonese Indian citizens?

Shri Anil K. Chanda: I would require notice.

PALM OIL

*495. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) when separate import licences for palm oil were granted;

(b) whether the import duty on this oil has undergone any change due to this new arrangement;

(c) if so, the changes made;

(d) whether there is any indigenous source of production for this oil; and

(e) if so, the names of places where it is produced?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Palm Oil was brought under the licensing control with effect from the 12th May, 1953, simultaneously with the reduction of import duty to 10 per cent. *ad valorem* on palm oil, produced in any country other than a British Colony and abolition of the entire duty on palm oil produced in a British Colony.

(d) No, Sir.

(e) Does not arise.

Shri S. C. Samanta: May I know, Sir, the quantity consumed in the country and whether Government are trying to produce palm oil in the country?

Shri Karmarkar: I have no information at the moment about palm oil produced in the country.

Shri S. C. Samanta: May I know, Sir, the reason why palm oil import has been removed from the open general licence?

Shri Karmarkar: Sir, our requirement for the soap industry of hard oil was about 30,000 tons. Out of this, about 15,000 tons are supplied by 'mahua' oil, and when we removed this palm oil from the open general licence and placed it under restriction, the idea was that the 'mahua' oil industry should not be affected by over-imports of palm oil.

Shri Dabhi: May I know, Sir, the special use to which this palm oil is put?

Shri Karmarkar: It is used for the soap industry.

Shri Nanadas: How does the landed cost of this palm oil compare with the cost of groundnut oil in India?

Shri Karmarkar: The landed cost of palm oil, with the reduced import duty, will be less than the coconut oil prices.

Shri Nanadas: About groundnut oil?

Shri Karmarkar: I would require notice. I may say the reduction in the import duty is brought about with a view to induce the import of palm oil.

T. B. PATIENTS IN KALYAN REFUGEE CAMPS

*496. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government are aware that there is a large number of T. B. patients in the Kalyan Refugee Camps Hospital owing to the high incidence of T. B. in the camps;

(b) whether Government are aware that the Camps Hospital is not provided with X-ray apparatus and other necessary equipment for the treatment of such patients;

(c) whether the Minister of Rehabilitation during his last visit to Bombay in February, 1953 while performing the opening ceremony of the National Hospital there, announced a grant of Rs. 50,000/- for the treatment of T. B. patients in the Kalyan Refugee Camps Hospital; and